

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/158/2016
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

1. S. SATHIYANARAYANAN	Counsel for Respondents	<i>S. Sathiyana Rayan</i>
P. STEPHEN RAS	Counsel for Petitioners	<i>Stephen Ras</i>

ORDER

Proxy counsel representing counsel for petitioner present. Counsel for respondent present and sought time for filing rejoinder. Time extended with specific direction to file rejoinder within the given date failing which the right to file rejoinder shall stand forfeited. Put up on **10.01.2017 at 10.30 A.M.**

(Signature)
(Ch. Md. Sharief Tariq)
Member (Judicial)

(Signature)
(K. Anantha Padmanabha Swamy)
Member (Judicial)